

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/13534/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Lakhimpur, North Lakhimpur

Dated Guwahati, the 19th December, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. NO.JLDKA/2022/708 dated 03.12.2022

Madam,

With reference to the above, I am directed to inform you that Shri Biswadeep Baruah, SDJM(M), Dhakuakhana, Lakhimpur, has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), for the journey to his home town Tezpur, w.e.f the late evening of 20.12.2022 to 26.12.2022, with his wife, (subject to being granted leave by the concerned authority), by the shortest possible route, as per existing Rules.

Shri Baruah may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/13535-13538/A.
Copy to:-

Dated 19/12/22

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Biswadeep Baruah, SDJM(M), Dhakuakhana, Lakhimpur, North Lakhimpur with reference to his letter dated 03.12.2022
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

19/12/22
REGISTRAR (VIGILANCE)

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